NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.175/241/HDB/2017
NAME OF THE COMPANY	Sreechandi Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Ramanamurthy Mallampati
NAME OF THE RESPONDENT(S)	Sreechandi Cold Storage Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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K.R. VIJAYBHASKAR	ADVOCATE	VIJAYBHASKAR J.Com APVOCATEQGMONT.Com 9085210262	1-1
	Modern	9885210262	to

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Rady Coursel	the solutions	9542239038	DUVI
		/	

ORDER

Heard Mr.K.B.Vijay Bhaskar, Learned Counsel for the Petitioner and Mr.V.Venkata Rami Reddy, Learned Counsel for the Respondent.

The Learned Counsel representing the Petitioner submits that he wanted to file a Re-joinder and thus request two weeks time.

Case is posted to 24.01.2018.

MEMBER (Technical)

MEMBER (Judicial)

Seshu